NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 146(ND)/2012 RT CP No.27/Chd/Pb/2016

M/s Aar Kay Chemicals Pvt. Ltd. & Ors. ... Petitioners

Versus.

M/s A.P. Refinery Pvt. Ltd, & Ors.

...Respondents

Present:

Ms. Tushita Ghosh, Advocate with Mr. Gaurav Mehta, Practicing

Company Secretary for petitioners.

Mr. Ashish Bansal, Advocate for respondents.

Learned counsel for the petitoners has filed convenience compendium and written submission. Let the same be taken on record. Arguments inconclusive. List the matter on 26.05.2017.

> (Justice R.P. Nagrath) Member (Judicial)

- Sd/-

May 25, 2017 subbu